

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:398

ANSWERED ON:25.02.2016

Allocation of Funds under PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned, released and spent under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/UT-wise;
- (b) the details of the Detail Project Reports (DPRs) for construction of roads under PMGSY received by the Government from the State Governments during the above said period, State/ UT-wise;
- (c) the details of projects cleared and pending by the Government during the said period and the reasons for pending of remaining projects, State/UT-wise;
- (d) whether the Government has received requests from the State Governments and Members of Parliament for early clearance of the pending projects and releasing required funds along with enhancing the annual allocation of funds under the scheme, if so, the details thereof, State/UT-wise; and
- (e) the steps taken by the Government for timely releasing of funds to the State Governments and the time by which the funds are likely to be released to all the State Governments under PMGSY?

Answer

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): Under Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise funds released by the Central Government and expenditure incurred by the States during the last three years and the current year are given at Annexure – I.

(b) to (d): State-wise details of projects sanctioned under PMGSY during the last three years and current year are at Annexure-II. The State Governments submit large number of proposals, irrespective of their annual allocation based on the budget estimate, amount required for expenditure on already sanctioned works and their execution capacity. After due scrutiny, such excess proposals were returned to States in May, 2015 indicating that the eligible proposals can be considered by the Ministry only after additional allocation of funds is available. During the current financial year 2015-16, for accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with Ministry of Finance has formulated an Action Plan, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio 60:40 between the Centre and State for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10.

(e): Out of the total budget allocations of Rs. 18,291 crore under PMGSY during year 2015-16, the total allocation to the States is Rs. 15,175 crores. The Ministry has already released Rs. 12,775 crores to the States.
